

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/25604/2025 ARBP/61/2025	M/S. ORISSA COMPUTER ACADEMY, KHURDA VS APPOLLO MEDSKILLS LTD.	AMIT PRASAD BOSE VS	// (//
2	D-BLAPL/20203/2025 BLAPL/7110/2025	SUJIT @ GULA @ UPENDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /117 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE CT/0000109/2024
3	D-BLAPL/20217/2025 BLAPL/7111/2025	PRAMOD BARDHAN @ PRAMOD KUMAR BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /17 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000022/2021
4	D-BLAPL/20326/2025 BLAPL/7112/2025	RAJU KUMBHAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /373 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001466/2024
5	D-BLAPL/20333/2025 BLAPL/7113/2025	BHUBANE PUJHARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /221 /2022 A.D.J.,DHARAMGARH(Kalahandi) CT/0000062/2023
6	D-BLAPL/19914/2025 BLAPL/7114/2025	ALANKUTA VENKATESH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	K.BALANG /46 /2025 JMFC, KOIDA AT BONAI(Sundargarh) GR/0000329/2025
7	D-BLAPL/20455/2025 BLAPL/7115/2025	HAREKRUSHNA BOITEI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	RAMACHANDRAPUR /72 /2023 A.D.J.,ANANDAPUR(Kendujhar) ST/0000076/2023
8	D-BLAPL/20133/2025 BLAPL/7116/2025	SANJAYA KUMAR NAIK @ BELUN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NUAGAON /117 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000666/2025
9	D-BLAPL/20462/2025 BLAPL/7117/2025	GAGAN KUMAR DAS @ LIPU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2025
10	D-BLAPL/20142/2025 BLAPL/7118/2025	DEBASISH NAYAK VS STATE OF ODISHA	SOMANATH MITRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000066/2025
11	D-BLAPL/20463/2025 BLAPL/7119/2025	CHOTI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000176/2025

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12	D-BLAPL/20230/2025 BLAPL/7120/2025	TOFAN BHUYAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /429 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000735/2025
13	D-BLAPL/20219/2025 BLAPL/7121/2025	MANAS NAIK @ MANAS KUMAR NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NARASINGHPUR /94 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000220/2025
14	D-BLAPL/20238/2025 BLAPL/7122/2025	AJEESH PC VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /44 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000043/2024
15	D-BLAPL/20249/2025 BLAPL/7123/2025	DASARATHI BISOYI @ RAMESH @ BISHU @ ROCKY @ DASARATJO BISOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THAKURGARH /218 /2024 S.D.J.M.,ATHMALLIK(Anugul) GR/0001074/2024
16	D-BLAPL/20465/2025 BLAPL/7124/2025	SK. SADIRUDDIN @ SUDUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /219 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000009/2025
17	D-BLAPL/20252/2025 BLAPL/7125/2025	SWADHIN PANIGRAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /202 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000574/2025
18	D-BLAPL/20240/2025 BLAPL/7126/2025	CHINU PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /429 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000735/2025
19	D-BLAPL/20255/2025 BLAPL/7127/2025	SUBHAM SAHU @ PICHU VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /72 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000132/2025
20	D-BLAPL/20257/2025 BLAPL/7128/2025	TANMAYA @ NILADHAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	THUAMUL RAMPUR /172 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000095/2024
21	D-BLAPL/20469/2025 BLAPL/7129/2025	CHINTAMANI MAJHI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAKAPADA PS /65 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000117/2025
22	D-BLAPL/20474/2025 BLAPL/7130/2025	SILU NAYAK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	GOLANTHARA (BERHAMPUR) /571 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001692/2024
23	D-BLAPL/20479/2025	SK. HALIM	BIBHUTI RANJAN MOHANTY	JAJPUR SADAR /55 /2025

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	BLAPL/7131/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000019/2025
24	D-BLAPL/20480/2025 BLAPL/7132/2025	SAMIR KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	GOLANTHARA (BERHAMPUR) /222 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000789/2025
25	D-BLAPL/20245/2025 BLAPL/7133/2025	SUSHIL KUMAR PRADHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000077/2025
26	D-BLAPL/20487/2025 BLAPL/7134/2025	BAIBHAB KUMAR DASH VS STATE OF ODISHA	RAMDAS ACHARY VS	JATNI P.S. /90 /2025 J.M.F.C.,JATNI(Khordha) GR/0000153/2025
27	D-BLAPL/20261/2025 BLAPL/7135/2025	SANJIT KISKU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /288 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000358/2025
28	D-BLAPL/20280/2025 BLAPL/7136/2025	NARAYAN PRADHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GANGAPUR (ASKA) /346 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000011/2024
29	D-BLAPL/20293/2025 BLAPL/7137/2025	NARAYANA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /216 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0000888/2025
30	D-BLAPL/20493/2025 BLAPL/7138/2025	RAHUL @ RAHUL BALMIC VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /165 /2025 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000015/2025
31	D-BLAPL/20294/2025 BLAPL/7139/2025	RABINDRA RANA @ RABI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SARANGADA /78 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000105/2025
32	D-BLAPL/20344/2025 BLAPL/7140/2025	PRATAP KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
33	D-BLAPL/20357/2025 BLAPL/7141/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /186 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha) TR/0000048/2025
34	D-BLAPL/19345/2025 BLAPL/7142/2025	GHENU JANI VS	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 A.D.J.,NAWARANGPUR(Nabarangapur)

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35	D-BLAPL/20148/2025 BLAPL/7143/2025	STATE OF ODISHA K. HARS VARDHAN VS	BIJAYA KUMAR RAGADA VS	CT/0000022/2025 JHARSUGUDA SADAR /218 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
36	D-BLAPL/20082/2025 BLAPL/7144/2025	STATE OF ODISHA BHIMA MADKAMI VS	JUGALA KISHORE PANDA VS	CT/0001114/2025 MALKANGIRI /37 /2024 A.D.J.,MALKANGIRI(Malkangiri)
37	D-BLAPL/20149/2025 BLAPL/7145/2025	STATE OF ODISHA AMAN DATTANI VS	BIJAYA KUMAR RAGADA VS	CT/0000047/2024 JHARSUGUDA SADAR /218 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
38	D-BLAPL/20526/2025 BLAPL/7146/2025	STATE OF ODISHA BULU @ ASHOK SENAPATI VS	BIDESHI KUMAR GHADEI VS	CT/0001114/2025 BENTKAR (42 MOUZA) UPD CUTTACK, 2ND A.D.J.,CUTTACK(Cuttack)
39	D-BLAPL/20250/2025 BLAPL/7147/2025	STATE OF ODISHA BINOD @ MADHUSUDAN JENA VS	ARUN KUMAR BEHERA VS	ST/0000066/2025 BASTA /177 /2025 J.M.F.C.,BASTA(Baleshwar)
40	D-BLAPL/20092/2025 BLAPL/7148/2025	STATE OF ODISHA BABUL BEHERA VS	JUGALA KISHORE PANDA VS	CT/0000418/2025 //0 ADDL.SESSION JUDGE CUM SPL.JUDGE
41	D-BLAPL/20530/2025 BLAPL/7149/2025	STATE OF ODISHA RAMESH KUNJA VS	JUGALA KISHORE PANDA VS	Spl/0000006/2025 MOTU /22 /2025 A.D.J.,MALKANGIRI(Malkangiri)
42	D-BLAPL/18226/2025 BLAPL/7150/2025	STATE OF ODISHA EKADASI BEHERA VS	SAMBEET PATTANAYAK VS	Spl/0000014/2025 GOP /221 /2024 J.M.F.C.,KONARK(Puri)
43	D-BLAPL/20146/2025 BLAPL/7151/2025	STATE OF ODISHA KARTIKA SINGH VS	BIJAYA KUMAR RAGADA VS	GR/0000429/2024 JHARSUGUDA SADAR /218 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA
44	D-BLAPL/20311/2025 BLAPL/7152/2025	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	MANAS KUMAR CHAND VS	CT/0001114/2025 POLASARA PS /407 /2023 A.D.J.,KODALA(Ganjam)
45	D-BLAPL/19945/2025 BLAPL/7153/2025	STATE OF ODISHA HAREKRUSHNA OJHA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	ST/0000194/2023 // J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000318/2025

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46	D-BLAPL/20708/2025 BLAPL/7154/2025	NILU DAS VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO Spl/0000072/2025
47	D-BLAPL/19959/2025 BLAPL/7155/2025	SUDARSHAN MISHRA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BRAHMAGIRI /231 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Pur GR/0000282/2025
48	D-BLAPL/20359/2025 BLAPL/7156/2025	BIBHU PRASAD ACHARYA VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	SPECIAL CRIME UNIT /9 /2024 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000425/2024
49	D-BLAPL/20363/2025 BLAPL/7157/2025	CHANDAN KARJEE @ SMITA RANJAN KARJEE VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	DARINGBADI /11 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000004/2024
50	D-BLAPL/20312/2025 BLAPL/7158/2025	SAGAR SUNANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /130 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000130/2025
51	D-BLAPL/20341/2025 BLAPL/7159/2025	SHIBA PRASAD DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHOUDWAR /63 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000111/2025
52	D-BLAPL/20116/2025 BLAPL/7160/2025	ABHINANDAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2025
53	D-BLAPL/19000/2025 BLAPL/7161/2025	ASTAMI MUNDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KATARBAGA /211 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0004489/2020
54	D-BLAPL/19190/2025 BLAPL/7162/2025	HARISH CHANDRA DAS VS STATE OF ODISHA	KUMAR PRAJWAL VS	DHANUPALI /23 /2025 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam ST/0000109/2025
55	D-BLAPL/19929/2025 BLAPL/7163/2025	SOUMYA RANJAN MALLICK @ RINTU @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NISCHINTAKOILI /114 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000244/2025
56	D-BLAPL/20117/2025 BLAPL/7164/2025	SUBASH KUMAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000064/2025
57	D-BLAPL/20555/2025	BALABHADRA PARIDA @ BAKHARIA	AKSHAYA KUMAR SAHOO	TANGI (KHURDA) /177 /2025

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	BLAPL/7165/2025	VS STATE OF ODISHA	VS	A.D.J.,BHUBANESWAR(Khordha) TR/0000131/2025
58	D-BLAPL/20645/2025 BLAPL/7166/2025	DIPANKAR HALDAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /400 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000493/2024
59	D-BLAPL/20482/2025 BLAPL/7167/2025	SRIDHAR DIGAL VS STATE OF ODISHA	DEBADATTA MOHANTY VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000013/2025
60	D-BLAPL/20619/2025 BLAPL/7168/2025	SOMANATH PRADHAN @ BABULU VS STATE OF ODISHA	AMITAV TRIPATHY VS	BANAPUR P.S. /169 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000255/2025
61	D-BLAPL/20557/2025 BLAPL/7169/2025	RAKESH KARAN VS STATE OF ODISHA	ASISH MISHRA VS	MOTANGA /212 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000263/2025
62	D-BLAPL/20192/2025 BLAPL/7170/2025	AKASH MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /374 /2025 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000054/2025
63	D-BLAPL/20562/2025 BLAPL/7171/2025	TOFAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /1 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000001/2025
64	D-BLAPL/20563/2025 BLAPL/7172/2025	LAXMAN GOUDA @ KERANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /1 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000001/2025
65	D-BLAPL/20637/2025 BLAPL/7173/2025	RATIKANTA DAKUA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	HANDAPA /210 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000014/2025
66	D-BLAPL/19587/2025 BLAPL/7174/2025	RAMESH @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SORO /225 /2020 A.D.J., SORO(Baleshwar) ST/0000061/2021
67	D-CMAPL/24696/2025 CMAPL/204/2025	KIRTAN BEHERA VS MEMBER,BOARD OF REVENUE, CUTTACK	ADV. VS	// (//
68	D-CMP/27237/2025 CMP/1017/2025	KRUSHNA PRASAD SATPATHY VS	MANAS RANJAN BAUG VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK

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69	D-CMP/26857/2025 CMP/1019/2025	SOUMITRI KUMAR BEHURA PRASADINI SAMAL VS SANGRAM KUMAR SAMAL	MANAS KUMAR CHAND VS	CMA/0000129/2024 // 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000248/2019
70	D-CMP/26813/2025 CMP/1020/2025	SIBA PRASAD SINGH VS JASJIT SINGH	MANAS RANJAN BAUG VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000025/2007
71	D-CMP/27365/2025 CMP/1021/2025	UCO BANK, BANARPAL BRANCH VS SAROJ KUMAR SAHU	BIBHUTI BHUSAN SWAIN VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000286/2024
72	D-CMP/27108/2025 CMP/1022/2025	PURNA KULHO VS RAJENDRA KOLHO	BHABANI SANKAR DAS VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May EC/0000016/2022
73	D-CMP/27393/2025 CMP/1023/2025	JAIDEEP MAZUMDAR VS INDIRA RAY	BIJAY JENA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000330/2007
74	D-CMP/27578/2025 CMP/1024/2025	ARUN PRASAD SAHU VS BHARAT MISTRY	NIRANJAN MAHARANA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000031/2023
75	D-CMP/27422/2025 CMP/1025/2025	RAM SUBRAMANYUM PRADHAN VS BISHNUPRIYA PRADHAN	BISWAJIT RANJAN TRIPATHY VS	// A.D.J.,BALLIGUDA(Kandhamal) Fao/0000006/2024
76	D-CMP/27009/2025 CMP/1026/2025	BIJAY KUMAR BISWAL VS SHANTILATA SAHOO	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) EC/0000001/2019
77	D-CMP/26241/2025 CMP/1027/2025	SANJAY KUMAR MOHAPATRA VS DILLIP RAY	BIBHU PRASAD DAS VS	// CIVIL JUDGE (JD),KHURDA(Khordha) CS/0000131/2020
78	D-CMP/27166/2025 CMP/1028/2025	SARASWATI BEHERA@MOHANKUDA VS DEBENDRA PRASAD PATRA	BASUDEV MISHRA VS	// CIVIL JUDGE (SD),NAWARANGPUR(Na CS/0000093/2023
79	D-CMP/27425/2025 CMP/1029/2025	GOURANGA CHANDRA PANDA VS PRABHAT KUMAR PANDA	SWARUP KUMAR PATNAIK VS	// DISTRICT & SESSIONS JUDGE,BHADRA CVREV/0000001/2024

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80	D-CMP/23288/2025 CMP/1030/2025	MANORANJAN BHUYAN VS KALPANA BEWA @ BHUYAN	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho IA/0000001/2022
81	D-CMP/21143/2025 CMP/1031/2025	RABINDRA KUMAR NAYAK VS LAXMIDHARA NAYAK	GOPINATH MISHRA VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000216/2022
82	D-CMP/24339/2025 CMP/1032/2025	RAJESH KUMAR PRADHAN VS DEEPAK KUMAR PRADHAN	SUSANTA KUMAR PRADHAN 2 VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0000619/2021
83	D-CONTC/21021/2025 CONTC/3064/2025	LIPSARANI PARIDA VS SHALINI PANDIT,COMMNR.-CUM-SECY., DEPT. OF HEALTH AND F.W, ODISHA	ADV. VS	// () //
84	D-CONTC/21448/2025 CONTC/3065/2025	CHATURI DHIR VS ANU GARG,IAS	ADV. VS	// () //
85	D-CONTC/22127/2025 CONTC/3066/2025	RAMACHANDRA MANDI VS SALINI PANDIT,IAS	ADV. VS	// () //
86	D-CONTC/23627/2025 CONTC/3067/2025	SATRUGHNA ROUL VS ARAVIND AGRAWAL,IAS	ADV. VS	// () //
87	D-CONTC/25674/2025 CONTC/3068/2025	SADASHIVA DAS VS BIRENDRA KORKORA,DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// () //
88	D-CONTC/25779/2025 CONTC/3069/2025	GANESH CHANDRA SINGHA VS PRACHITANAYA GIRI,DEO,BALASORE	ADV. VS	// () //
89	D-CONTC/26311/2025 CONTC/3070/2025	HARA PANCHABIHAR VS PROF. DR. SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION AND TRAINING, ODISHA	M/S MANAS PATI , S.KAR, S.S.PATI VS	// () //
90	D-CONTC/26459/2025 CONTC/3071/2025	MANOJ KUMAR JENA VS BIJAY KUMAR DASH, IAS	SARBESWAR SAHOO VS	// () //
91	D-CONTC/26743/2025	JYOTSNAMAYI PADHI	ADV.	//

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	CONTC/3072/2025	VS SUBHA SARMA,P.SECY,DEPT. OF WOMEN AND CHILD DEVELOPMENT,ODISHA	VS	0 //
92	D-CONTC/27041/2025 CONTC/3073/2025	DHUSASAN MUKHI VS HEMANTA KU SINGH, ADM CUM DIST. REGISTRAR, BALASORE	ADV VS	// 0 //
93	D-CONTC/27066/2025 CONTC/3074/2025	SAUMENDRA KUMAR MISHRA VS SATYABRATA SAHU,IAS	M/S SASWATI MOHAPATRA , N.R.SAMAL VS	// 0 //
94	D-CONTC/26995/2025 CONTC/3075/2025	DR.AJIT DAS VS MS. ASWATHY S, IAS	ADV VS	// 0 //
95	D-CONTC/27299/2025 CONTC/3076/2025	RAJAT KESHARI NAYAK @ NAIK VS RASHMI RANJAN NAYAK,ADDL. SECY.,DEPT. OF WATER RESOURCES,ODISHA	M/S MOHAMMED MUSTAQ ANSARI VS	// 0 //
96	D-CONTC/23128/2025 CONTC/3077/2025	KANCHAN PAHADSINGH VS RAJESH PRABHAKAR PATIL, COMMNR., B.M.C,BBSR	SIDDHANT SARANGI VS	// 0 //
97	D-CONTC/25784/2025 CONTC/3078/2025	PRANAYA KUMAR SAHOO VS DR.MONIKA PRIYADARSHINI,IAS	GAJENDRANATH ROUT VS	// 0 //
98	D-CONTC/26997/2025 CONTC/3079/2025	BIDYUTLATA DASH VS MS. ASWATHI S, IAS	ADV VS	// 0 //
99	D-CONTC/27111/2025 CONTC/3080/2025	KALIKA JENA VS ARAVIND AGARWAL,IAS	RAMESH CHANDRA SWAIN VS	// 0 //
100	D-CONTC/27312/2025 CONTC/3081/2025	PURNA CHANDRA MAJHI VS PAWAR SACHIN PRAKASH ,IAS	ADV VS	// 0 //
101	D-CONTC/27313/2025 CONTC/3082/2025	KHAGAPATI NAIK VS PAWAR SACHIN PRAKASH,IAS	ADV VS	// 0 //
102	D-CONTC/27314/2025 CONTC/3083/2025	NITESH BISI VS	ADV VS	// 0

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103	D-CONTC/26474/2025 CONTC/3084/2025	PAWAR SACHIN PRAKASH, IAS PARAMESWAR MOHANTY VS GYANENDRA PRATAP SINGH, D.G.P, C.R.P.F, NEW DELHI	ADV. VS	// // ()
104	D-CONTC/27481/2025 CONTC/3085/2025	MAA KANDHUNI DEVI SELF HELP GROUP VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// // ()
105	D-CONTC/25276/2025 CONTC/3086/2025	HRUDANANDA PALEI VS DR.SANTOSH KUMAR ROUT,OES	JASHOBANTA DASH VS	// // ()
106	D-CONTC/25803/2025 CONTC/3087/2025	PRASANT KUMAR ROUSTRAY VS MANOJ AHUJA,CHIEF SECY. TO GOVT., DEPT. OF W.R, ODISHA	ADV. VS	// // ()
107	D-CONTC/27015/2025 CONTC/3088/2025	PRATAP KUMAR MOHANTY VS SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY,BBSR	ADV VS	// // ()
108	D-CONTC/27016/2025 CONTC/3089/2025	KRUSHNA DHAKAD VS ASHISH ISHWAR PATIL,COLLECTOR CUM D.M,MALKANGIRI	ADV VS	// // ()
109	D-CONTC/27017/2025 CONTC/3090/2025	BASANTA DISIRI VS DEORANJAN KUMAR SINGH, IAS	ADV VS	// // ()
110	D-CONTC/27268/2025 CONTC/3091/2025	GOURA CHANDRA NALLA VS MS.SWATHY S KUMAR,IPS	ADV. VS	// // ()
111	D-CONTC/27270/2025 CONTC/3092/2025	LOKANATH DORA VS MS.SWATHY S KUMAR,IPS	ADV. VS	// // ()
112	D-CONTC/27675/2025 CONTC/3093/2025	RASHMI RANJAN SAHOO VS DR.PRASANTA KUMAR HOTA,C.D.M AND P.H.O ,CUTTACK	M/S KUNAL KUMAR SWAIN , P.N.MOHANTY, U.CHHOTRAY, K.SWAIN VS	// // ()
113	D-CRLA/20012/2025 CRLA/792/2025	JAGA@BASUDEV BHATTA VS STATE OF ODISHA	TEJASWI KUMAR PRADHAN VS	PURI TOWN /3 /2017 1ST A.D.J., PURI(Puri) ST/0000021/2022

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114	D-CRLA/20329/2025 CRLA/793/2025	RUSHI KARKARA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	TENTULIKHUNTI /105 /2021 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000076/2021
115	D-CRLA/19645/2025 CRLA/794/2025	MANORANJAN@MANOJ@MANUA SIAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /170 /2020 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000022/2021
116	D-CRLA/20369/2025 CRLA/795/2025	BABILATA BEHERA VS STATE OF ODISHA(VIG.)	SIDDHANT SARANGI VS	CUTTACK VIGILANCE /12 /2014 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000010/2015
117	D-CRLA/20362/2025 CRLA/796/2025	SOMA@SOMANATHA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	TUMUSINGA /39 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000016/2025
118	D-CRLMC/19877/2025 CRLMC/2476/2025	HIPI@HAPPY PATRA@SUKANT CHHOTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /7 /2019 J.M.F.C,TANGI(Khordha) GR/0000008/2019
119	D-CRLMC/20115/2025 CRLMC/2477/2025	SARATA KUMAR NAYAK @ SARAT KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /21 /2015 J.M.F.C.,POLSARA(Ganjam) GR/0000062/2015
120	D-CRLMC/19949/2025 CRLMC/2478/2025	MD.SAMEER@MOHMMAD SAMIR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /69 /2018 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000127/2018
121	D-CRLMC/20189/2025 CRLMC/2479/2025	SANJAYA MALLICK VS STATE OF ODISHA	PARSURAM PARIJA VS	NAUGAON /95 /2009 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur GR/0000737/2009
122	D-CRLMC/20485/2025 CRLMC/2480/2025	BALIA @ BALARAM ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SIMULIA /76 /2013 A.D.J., SORO(Baleshwar) Spl/0000045/2013
123	D-CRLMC/19763/2025 CRLMC/2481/2025	DIGVIJAY NARAYAN SINGH VS STATE OF ODISHA	SIDDHANT SARANGI VS	CHHEND /152 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001686/2025
124	D-CRLMC/19592/2025 CRLMC/2482/2025	DEBADATTA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA DAS VS	K.SINGHPUR /7 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000035/2025
125	D-CRLMC/17660/2025	PANCHU BHUYAN	LINGARAJ MOHANTY	DIGAPAHANDI /250 /2020

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	CRLMC/2483/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000047/2021
126	D-CRLMC/19527/2025 CRLMC/2484/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /54 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000150/2025
127	D-CRLMC/19530/2025 CRLMC/2485/2025	M. MADHUSUDAN REDDY @ MANOHAR REDDY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	NIHALPRASAD /53 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000149/2025
128	D-CRLMC/19964/2025 CRLMC/2486/2025	SABITA PANIGRAHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// DISTRICT & SESIONS JUDGE,JEYPORE CRREV/0000006/2024
129	D-CRLMC/20112/2025 CRLMC/2487/2025	BAINA @ BAIKUNTHA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /125 /2018 J.M.F.C,TANGI(Khordha) GR/0000161/2018
130	D-CRLMC/18835/2025 CRLMC/2488/2025	LITU @ HARISANKAR ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000062/2020
131	D-CRLMC/19249/2025 CRLMC/2489/2025	A.ANKATI PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /26 /2006 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000157/2006
132	D-CRLMC/20471/2025 CRLMC/2490/2025	KRUSHNA CHANDRA SAHU VS BANITA SAHU	BISWAJIT MOHAPATRA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000048/2025
133	D-CRLMC/20613/2025 CRLMC/2491/2025	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	EKTA AGARWAL VS	CUTTACK SADAR /84 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000508/2022
134	D-CRLMC/17046/2025 CRLMC/2492/2025	PRAMOD KUMAR SAMAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BARI RAMACHANDRA /56 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000016/2025
135	D-CRLMC/20244/2025 CRLMC/2493/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /20 /2012 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/0000021/2013
136	D-CRLMC/20425/2025 CRLMC/2494/2025	SUBRAT @ JAGABANDHU BAG VS	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /86 /2022 SPECIAL JUDGE (POCSO), BALANGIR(B

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137	D-CRLMC/20541/2025 CRLMC/2495/2025	STATE OF ODISHA KISHOR MAHANAND VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	Spl/000048/2022 SINDHIKELA PS /144 /2023 A.D.J.,KANTABANJI(Balangir) SC/000056/2023
138	D-CRLMC/17453/2025 CRLMC/2496/2025	CHANDRA BHANU NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARIGAM /171 /2021 A.D.J.,UMERKOTE(Nabarangapur) TR/000052/2021
139	D-CRLMC/20322/2025 CRLMC/2497/2025	DEEPAK KUMAR BHADRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// JUDGE FAMILY COURT,BALASORE(Bal
140	D-CRLMP/17985/2025 CRLMP/831/2025	NAIMISHA BHADRA@MOHAPATRA PRADEEP TANDI @ PRADEEP KUMAR TANDI VS SUNELI TANDI	TUSAR KUMAR MISHRA VS	Crp/000190/2023 // JUDGE FAMILY COURT, BHAWANIPAT
141	D-CRLMP/19683/2025 CRLMP/832/2025	LAXMIKANTA BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //
142	D-CRLMP/20339/2025 CRLMP/833/2025	NIRANJAN SETHI VS STATE OF ODISHA	ANKITA PATI VS	GOPALPUR /180 /2024 () //
143	D-CRLMP/20602/2025 CRLMP/834/2025	DINGAR KUMBHAR VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// () //
144	D-CRLMP/20606/2025 CRLMP/835/2025	DINGAR KUMBHAR VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// () //
145	D-CRLMP/19695/2025 CRLMP/836/2025	RAMACHANDRA MAHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIMI /174 /2022 S.D.J.M.,HINDOL(Dhenkanal) ICC/000042/2024
146	D-CRLMP/20774/2025 CRLMP/837/2025	SYED NAJAM AHMED VS COMMN. OF POLICE, BBSR	SIDHARTHA MISHRA VS	// J.M.F.C.,BHUBANESWAR(Khordha) ICC/0003236/2021
147	D-CRLREV/20301/2025 CRLREV/347/2025	KALYANI NAIK VS THE ADDL. DCP-CUM-EXECUTIVE MAGISTRATE, BBSR	UMA CHARAN MISHRA VS	// EXECUTIVE MAGISTRATE,BBSR(Khord CRMC/0000764/2025

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148	D-CRLREV/14910/2025 CRLREV/348/2025	TRILOCHAN PRADHAN VS LAXMIPRIYA PRADHAN@KISHAN	ANAM CHARAN PANDA VS	//0 1ST. A.D.J.,ROURKELA(Sundargarh) CRA/0000041/2024
149	D-CRLREV/18652/2025 CRLREV/349/2025	MANOJ KUMAR MOHANTA VS REPUBLIC OF INDIA (C.B.I)	SATYA MOHAPATRA VS	BHUBANESWAR CBI /8 /2020 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000010/2020
150	D-CRLREV/20297/2025 CRLREV/350/2025	DEEPAK KUMAR MANGARAJ VS SWARNALATA JENA	DIPTI RANJAN MOHAPATRA VS	KHURDA MODEL /592 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000112/2024
151	D-CRLREV/19658/2025 CRLREV/351/2025	MANOJ KUMAR BOHIDAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	THELKOLOI PS /155 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) CMA/0000169/2025
152	D-CRLREV/20349/2025 CRLREV/352/2025	K.KARTIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MARINE PS AT ARJIPALLI /40 /2025 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000011/2025
153	D-CRLREV/19653/2025 CRLREV/353/2025	KALIPRASAD NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NILGIRI /201 /2022 ASST. SESSIONS JUDGE, NILAGIRI(Bale ST/0000015/2024
154	D-CRLREV/20226/2025 CRLREV/354/2025	BADAL BINDHANI VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /193 /2025 A.D.J.,KEONJHAR(Kendujhar) CRA/0000007/2025
155	D-CRLREV/19203/2025 CRLREV/355/2025	PUSPANJALI SWAIN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	PURI TOWN /381 /2022 S.D.J.M.,PURI(Puri) GR/0002520/2022
156	D-CRLREV/20488/2025 CRLREV/356/2025	NIRANJAN JENA VS BISHNU PRASAD MOHAPATRA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000627/2021
157	D-FAO/27199/2025 FAO/317/2025	MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS TAPAN KUMAR PRADHAN	GIRIJA PRASAD DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000285/2022
158	D-FAO/22205/2025 FAO/318/2025	BHABANI PRASAD PARIJA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000529/2015
159	D-JCRLA/20712/2025	PRAMOD KUMAR SAHU	ADV.	PHULBANI TOWN /329 /2023

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	JCRLA/131/2025	VS STATE OF ODISHA	VS	A.D.J,PHULBANI(Kandhamal) ST/0000030/2024
160	D-LAA/24945/2025 LAA/35/2025	PRAVAT SAHOO VS SPECIAL LAND ACQUISITION OFFICER,SALEGAON-BUDHAPANK-TALCHER-JARAPADA,3RD AND 4TH LINK PROJ DHENKANAL	NIRANJAN PANDA (1) VS	// PO, LA, R AND RA (ND), SAMBALPUR(S) LA/0000201/2022
161	D-MACA/27119/2025 MACA/776/2025	SBI GENERAL INSURANCE COMPANY LIMITED, SUNDARGARH VS JANA PRASAN KUJUR	GIRIJA PRASAD DUTTA VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000003/2024
162	D-MACA/23134/2025 MACA/777/2025	SRIDHAR RANA VS PRASANTA PRADHAN	KALPATARU PANIGRAHI VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000026/2022
163	D-MACA/25029/2025 MACA/778/2025	AKHILA MAJHI VS PRAKASH NAIK	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000111/2016
164	D-MACA/27188/2025 MACA/779/2025	D.M., M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTD., BBSR VS NAYANA MOHARANA	G.P.DUTTA VS	// A.D.J.,SALIPUR(Cuttack) Mac/0000001/2023
165	D-MACA/27138/2025 MACA/780/2025	ICICI LOMBARD GENERAL INSURANCE CO.LTD. VS NIRUPAMA KERKETTA	GIRIJA PRASAD DUTTA VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000021/2023
166	D-RPFAM/27154/2025 RPFAM/183/2025	RANJIT KUMAR ANDIA VS MAMATARANI ANDIA @ SAHU	SANJAY KUMAR MOHANTY 2 VS	// JUDGE FAMILY COURT,BALASORE(Bal) MIS.CASE/0000400/2017
167	D-RPFAM/27203/2025 RPFAM/184/2025	SUBHASHREE SUBHASHMITA SUBUDHI VS SURESH CHANDRA SAHOO	ABHILASH MISHRA VS	// JUDGE FAMILY COURT,KHURDA(Khor) CP/0000336/2023
168	D-RPFAM/26823/2025 RPFAM/185/2025	NITESH KUMAR SAHOO VS KRUSHNAPRIYA SAHOO	JUDHISTHIR SAHOO VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000051/2024
169	D-RPFAM/24527/2025 RPFAM/186/2025	PANKAJ KUMAR SINGH VS ANJALI SINGH	RUCHI RAJGARHIA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G) CMC/0000010/2022
170	D-RSA/21704/2025 RSA/339/2025	DHARANI RANA VS	SUKANTA KUMAR NAYAK VS	// DIST.& SESSIONS JUDGE,NAWAPARA(G)

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171	D-RSA/27056/2025 RSA/340/2025	ASTAMI RANA UPENDRA SAHU @ UPENDRA KUMAR SAHU VS PABITRA SAHU	TRILOCHAN NANDA VS	RFA/0000038/2022 // DISTRICT & SESSIONS JUDGE,BOLANGIR RFA/0000072/2022
172	D-RVWPET/24864/2025 RVWPET/169/2025	KANCHAN TAREI VS BALARAM MAHALIK	SUSANT KUMAR MOHANTY VS	// () //
173	D-RVWPET/21302/2025 RVWPET/170/2025	BISWAJIT JENA VS MEMBER, BOARD OF REVENUE, ODISHA,CUTTACK	KYABLYA PANDA VS	// () //
174	D-RVWPET/26187/2025 RVWPET/171/2025	KEDAR NATH SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// () //
175	D-RVWPET/22823/2025 RVWPET/172/2025	MAMATA KUMARI SAHOO@MAMTA SAHOO VS ARPITA SAHOO	DIPTI RANJAN BHOKTA VS	// () //
176	D-TRP(C)/26383/2025 TRP(C)/209/2025	AMISHA MISHRA VS ABINASH DASH	SANDHYARANI PANI VS	// CIVIL JUDGE (SD),KHALIKOTE(Ganjam) Mat/0000006/2025
177	D-TRP(C)/26399/2025 TRP(C)/210/2025	GOKULA CHANDRA DAS VS DEBENDRANATH BAGHSINGH	BIBHU PRASAD DAS VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar) EXECUTION CASE/0000002/2025
178	D-TRP(C)/26851/2025 TRP(C)/211/2025	NIRUPAMA BARJEE VS AJAYA@BENUDHAR KUMAR SUNA	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, BARGARH(Bargarh) Mat/0000027/2025
179	D-TRP(C)/27100/2025 TRP(C)/212/2025	KALPANA DAS VS RASHMI RANJAN MALLICK	PRAFULLA KUMAR BISWAL VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000071/2025
180	D-TRPCRL/20009/2025 TRPCRL/52/2025	JAGATMATA SAHOO@BARSHA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BOUDH /345 /2023 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BOUDH CT/0000371/2023
181	D-TRPCRL/20160/2025 TRPCRL/53/2025	SANGRAM KESHARI ROURTRAY VS HEXAGON INFRASTRUCTURES PVT. LTD.,CUTTACK	HIMANSHU SEKHAR MISHRA VS	//0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0000173/2024

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182	D-TRPCRL/20285/2025 TRPCRL/54/2025	RAKESH MALLICK VS SIMA MALLICK	SUSANTA KUMAR BARAL VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000084/2025
183	D-WA/17876/2025 WA/1067/2025	NETA SECURITY SERVICES PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// ()
184	D-WA/18014/2025 WA/1068/2025	NETA SECURITY SERVICES PVT. LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// ()
185	D-WA/21273/2025 WA/1069/2025	STATE OF ODISHA VS PRAHALLAD MISHRA	SANJIB KUMAR SWAIN, A.G.A VS	// ()
186	D-WA/21272/2025 WA/1070/2025	STATE OF ODISHA VS RANKANIDHI NAYAK	SURYA NARAYAN PATNAIK, A.G.A VS	// ()
187	D-WA/19627/2025 WA/1071/2025	STATE OF ODISHA VS PRAFULLA KUMAR NAYAK	SASWAT DAS, A.G.A VS	// ()
188	D-WA/21276/2025 WA/1072/2025	STATE OF ODISHA VS DHIRENDRA KUMAR DAS	SUMAN PATTANAYAK, A.G.A VS	// ()
189	D-WA/21277/2025 WA/1073/2025	STATE OF ODISHA VS NABAKISHORE NAYAK	SUMAN PATTANAYAK, A.G.A VS	// ()
190	D-WA/21269/2025 WA/1074/2025	STATE OF ODISHA VS DR. SANGITA NAIK	SANJIB KUMAR SWAIN, A.G.A VS	// ()
191	D-WA/19712/2025 WA/1075/2025	STATE OF ODISHA VS KRUSHNA CHANDRA DASH	PRAVAT KUMAR PANDA, A.S.C VS	// ()
192	D-WA/19053/2025 WA/1076/2025	STATE OF ODISHA VS JAGANNATH BEHERA	SONAK MISHRA, A.S.C VS	// ()
193	D-WA/20785/2025	RAMAKANTA GOCHHAYAT	BISWABIHARI MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1077/2025	VS	VS	0
		PARTHA SARATHI TRIPATHY		//
194	D-WP(C)/25605/2025	SMRUTIREKHA GARANAYAK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/18898/2025	VS	VS	0
		COUNCIL OF HIGHER SECONADARY EDUCATION, ODISHA, BBSR		//
195	D-WP(C)/26425/2025	SURABALA JANA	MAHESWAR MOHANTY	//
	WP(C)/18899/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/26636/2025	SANATAN SAHU	SUNIL KUMAR PANDA	//
	WP(C)/18900/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/22920/2025	SUBRAT KUMAR MAHARANA	SRINIVAS MOHANTY	//
	WP(C)/18901/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/20675/2025	AJITA KUMAR SAHOO	NIROD KUMAR SAHU	//
	WP(C)/18902/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/26067/2025	PUSPALATA PRADHAN	PURNA CHANDRA MISHRA	//
	WP(C)/18903/2025	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/27175/2025	M/S. ORISSA BAKERY, SAMBALPUR	ABHILASH MISHRA	//
	WP(C)/18904/2025	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/26072/2025	TAPAN KUMAR BARIK	AMULYA KUMAR NAYAK	//
	WP(C)/18905/2025	VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR		//
202	D-WP(C)/27120/2025	DILLIP KUMAR MALLIK	BIPLABA P.B. BAHALI	//
	WP(C)/18906/2025	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/27103/2025	KAILASH CHANDRA SETHI	SUBRAT KUMAR KAR	//
	WP(C)/18907/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/23757/2025	MADHYAM FOUADATION, NAYAPALLI	SAMEER KUMAR DAS	//
	WP(C)/18908/2025	VS	VS	0

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205	D-WP(C)/25153/2025 WP(C)/18909/2025	UNION OF INDIA MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
206	D-WP(C)/26455/2025 WP(C)/18910/2025	UTKALINI BARAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
207	D-WP(C)/27026/2025 WP(C)/18911/2025	M/S MANAS RANJAN PATTNAIK VS THE STATE TAX OFFICER, SUNDARGARH CIRCLE, SUNDARGARH	BHABANI PRASAD MOHANTY VS	// 0 //
208	D-WP(C)/26470/2025 WP(C)/18912/2025	SUSHAMA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
209	D-WP(C)/25366/2025 WP(C)/18913/2025	ANIRUDHA SAHOO VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
210	D-WP(C)/26502/2025 WP(C)/18914/2025	LAXMAN DALEI VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
211	D-WP(C)/27023/2025 WP(C)/18915/2025	GHANAKUNTALA SUNAMUDI, KORAPUT VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
212	D-WP(C)/26625/2025 WP(C)/18916/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
213	D-WP(C)/26627/2025 WP(C)/18917/2025	MANOJ KUMAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
214	D-WP(C)/26629/2025 WP(C)/18918/2025	LINGARAJ CHOUDHURY VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
215	D-WP(C)/25636/2025 WP(C)/18919/2025	JAMBU PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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216	D-WP(C)/26084/2025 WP(C)/18920/2025	SANTI BEHERA VS VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0
217	D-WP(C)/26600/2025 WP(C)/18921/2025	HRUSHIKESH RATH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0
218	D-WP(C)/26748/2025 WP(C)/18922/2025	PREETI PRAKASH BEHERA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0
219	D-WP(C)/26534/2025 WP(C)/18923/2025	HEMANAND PATEL VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0
220	D-WP(C)/26536/2025 WP(C)/18924/2025	CHITTARANJAN PARIDA VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0
221	D-WP(C)/24423/2025 WP(C)/18925/2025	KALI CHARAN BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0
222	D-WP(C)/25639/2025 WP(C)/18926/2025	KANCHANA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0
223	D-WP(C)/26610/2025 WP(C)/18927/2025	SAROJINI MOHANTY VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0
224	D-WP(C)/26605/2025 WP(C)/18928/2025	SAYAD MOHAMMAD ALI VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0
225	D-WP(C)/24999/2025 WP(C)/18929/2025	SOMEN MAJUMDAR VS THE SUB COLLECTOR CUM SUB DIVISIONAL EXECUTIVE MAGISTRATE , MALKANGIRI	RAJIB LOCHAN PATTNAIK VS	// 0
226	D-WP(C)/26076/2025 WP(C)/18930/2025	MANORANJAN PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0
227	D-WP(C)/25141/2025	SANDIP SAMAL	SUBHADUTTA ROUSTRAY	//

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	WP(C)/18931/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26620/2025 WP(C)/18932/2025	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
229	D-WP(C)/26537/2025 WP(C)/18933/2025	RUHIYA KISKU VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
230	D-WP(C)/26611/2025 WP(C)/18934/2025	DR.MANJULATA NAYAK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
231	D-WP(C)/26100/2025 WP(C)/18935/2025	RUPUS @ RUPUSH SORENG VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
232	D-WP(C)/26634/2025 WP(C)/18936/2025	PABANA RANJIT VS STATE OF ODISHA	SIDHARTH PARIDA VS	// 0 //
233	D-WP(C)/26116/2025 WP(C)/18937/2025	SANTOSH KUMAR SETHI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
234	D-WP(C)/26780/2025 WP(C)/18938/2025	SANJEEB KUMAR MISHRA VS GOVT OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
235	D-WP(C)/26192/2025 WP(C)/18939/2025	SUSANTA KUMAR BISWAL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
236	D-WP(C)/26695/2025 WP(C)/18940/2025	THE VICTIM VS NIT, ROURKELA	SATYA SMRUTI MOHANTY VS	// 0 //
237	D-WP(C)/25933/2025 WP(C)/18941/2025	ISWAR CHANDRA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
238	D-WP(C)/26203/2025 WP(C)/18942/2025	RASMITA PAIKARAY VS	MOHENDRA DALAI VS	// 0

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239	D-WP(C)/26644/2025 WP(C)/18943/2025	STATE OF ODISHA SAIKAMALINI SETHY VS	SUKANTA KUMAR MISHRA VS	// // ()
240	D-WP(C)/26123/2025 WP(C)/18944/2025	STATE OF ODISHA SHANTILATA MOHANTY VS	DILIP KUMAR SAHU VS	// // ()
241	D-WP(C)/21221/2025 WP(C)/18945/2025	STATE OF ODISHA GIRISH SING VS	PRAFULLA CHANDRA ACHARYA VS	// // ()
242	D-WP(C)/26655/2025 WP(C)/18946/2025	STATE OF ODISHA POOJA AGRAWAL VS	SALKADU ANIL KUMAR DORA VS	// // ()
243	D-WP(C)/25558/2025 WP(C)/18947/2025	STATE OF ODISHA BADAL MAHANTA VS	ABHILASH MISHRA VS	// // ()
244	D-WP(C)/26827/2025 WP(C)/18948/2025	STATE OF ODISHA M/S.TRILOCHAN GOUDA, KORAPUT VS ADDL.STATE TAX OFFICER, KORAPUT	BIBHUTI BHUSAN PANDA VS	// // ()
245	D-WP(C)/26978/2025 WP(C)/18949/2025	DANDADHAR PATRA VS UNION OF INDIA	PRAVAT KUMAR NAYAK VS	// // ()
246	D-WP(C)/26131/2025 WP(C)/18950/2025	SASMITA DASH @ PANDA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// // ()
247	D-WP(C)/26988/2025 WP(C)/18951/2025	JYOTIR KANTA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// // ()
248	D-WP(C)/27415/2025 WP(C)/18952/2025	RANJIT KUMAR PATNAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// // ()
249	D-WP(C)/25910/2025 WP(C)/18953/2025	NIRUPAMA DAS @ NILUPAMA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// // ()

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250	D-WP(C)/27055/2025 WP(C)/18954/2025	PRADIP PANDA @ PRADIPTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
251	D-WP(C)/26685/2025 WP(C)/18955/2025	INDRAJIT DASH VS THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
252	D-WP(C)/27057/2025 WP(C)/18956/2025	SANKARSAN BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
253	D-WP(C)/27288/2025 WP(C)/18957/2025	SATYABADI PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
254	D-WP(C)/26134/2025 WP(C)/18958/2025	DAITARI SWAIN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
255	D-WP(C)/27077/2025 WP(C)/18959/2025	SABYASACHI MISHRA VS THE GENERAL MANAGER, CANARA BANK CIRCLE OFFICE, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //
256	D-WP(C)/26966/2025 WP(C)/18960/2025	LALIT PATTANAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
257	D-WP(C)/26412/2025 WP(C)/18961/2025	SIMANCHAL SWAIN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
258	D-WP(C)/27095/2025 WP(C)/18962/2025	LIFE INSURANCE CORPORATION OF INDIA VS SUNITA PATTANAİK	NIGAMANANDA DAS VS	// 0 //
259	D-WP(C)/27126/2025 WP(C)/18963/2025	JAGANNATH NAYAK VS THE COLLECTOR, KHURDA	TUSAR KANTA SAHOO VS	// 0 //
260	D-WP(C)/26418/2025 WP(C)/18964/2025	M/S BEHERA ENTERPRISES, SUNDERGARH VS ESIC, BBSR	SIDDHANT SARANGI VS	// 0 //
261	D-WP(C)/24388/2025	PRADIPTA CHANDRA DEO	SUBHADUTTA ROURTRAY	//

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	WP(C)/18965/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/25642/2025 WP(C)/18966/2025	SAITA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
263	D-WP(C)/27098/2025 WP(C)/18967/2025	JASHOBANTA BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
264	D-WP(C)/26688/2025 WP(C)/18968/2025	GOBINDA CHANDRA DAS VS GENERAL ADMINISTRATION DEPARTMENT, BBSR	SUBRATA MISHRA VS	// 0 //
265	D-WP(C)/26092/2025 WP(C)/18969/2025	MANAS RANJAN SENAPATI VS VICE CHANCELLOR, VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA, SAMBALPUR	SUBHADUTTA ROUSTRAY VS	// 0 //
266	D-WP(C)/24268/2025 WP(C)/18970/2025	BIBHUTI JENA VS CHAIRMAN ,CANARA BANK,BENGALURU	TRILOCHAN RATH VS	// 0 //
267	D-WP(C)/25544/2025 WP(C)/18971/2025	PURUSOTTAM SAHOO VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
268	D-WP(C)/26689/2025 WP(C)/18972/2025	MALA JUADI VS THE CONTROLLING AUTHORITY-CUM-DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
269	D-WP(C)/26236/2025 WP(C)/18973/2025	MANGUL KUMAR SWAIN VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
270	D-WP(C)/26798/2025 WP(C)/18974/2025	PRIYADARSHAN BEHURA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
271	D-WP(C)/27241/2025 WP(C)/18975/2025	RAMESH BANJARA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
272	D-WP(C)/26419/2025 WP(C)/18976/2025	M/S. KRUSHI BIKASH WATER USERS ASSOCIATION, ANUGUL VS	BIBHUTI BHUSAN PANDA VS	// 0

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273	D-WP(C)/27242/2025 WP(C)/18977/2025	ASST. COMMISSIONER OF STATE TAX, ANGUL CIRCLE HIMANSU SEKHAR MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
274	D-WP(C)/25132/2025 WP(C)/18978/2025	KESHAB KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
275	D-WP(C)/26908/2025 WP(C)/18979/2025	SATRUGHANA DASH VS STATE OF ODISHA	SURYAKANTA JENA VS	// 0 //
276	D-WP(C)/26991/2025 WP(C)/18980/2025	BANITA BAGARTY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
277	D-WP(C)/26526/2025 WP(C)/18981/2025	BHAGABANA PANDA VS THE CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT-CUM-DIVISIONAL LABOUR COMNR, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
278	D-WP(C)/26994/2025 WP(C)/18982/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	// 0 //
279	D-WP(C)/26538/2025 WP(C)/18983/2025	DEBASHIS SARKAR VS THE CONTROLLING AUTHORITY CUM DIVISIONAL LABOUR COMMISSIONER, BARGARH	PRADIPTA KISHORE BHUYAN VS	// 0 //
280	D-WP(C)/27411/2025 WP(C)/18984/2025	BIPRA CHARAN PATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
281	D-WP(C)/27162/2025 WP(C)/18985/2025	CHITRABATI PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
282	D-WP(C)/27603/2025 WP(C)/18986/2025	ANKURA MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
283	D-WP(C)/26927/2025 WP(C)/18987/2025	PURNA CHANDRA PATNAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //

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284	D-WP(C)/27163/2025 WP(C)/18988/2025	BIBEKANANDA BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
285	D-WP(C)/26550/2025 WP(C)/18989/2025	SUBHALAXMI DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
286	D-WP(C)/27181/2025 WP(C)/18990/2025	SRITAM SOUMITRI JENA VS STATE OF ODISHA	SHRADHASHREE ROUSTRAY VS	// 0 //
287	D-WP(C)/27133/2025 WP(C)/18991/2025	DEBRAJ BEHERA VS UNDER SECY TO GOVT. OF INDIA, NEW DELHI	CHITTARANJAN PATNAIK VS	// 0 //
288	D-WP(C)/27081/2025 WP(C)/18992/2025	BISWAJIT ROUT VS STATE OF ODISHA	BAlDHAR SAHOO VS	// 0 //
289	D-WP(C)/26579/2025 WP(C)/18993/2025	RAGHUNATH JENA VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
290	D-WP(C)/27084/2025 WP(C)/18994/2025	DR. PRAFULLA KUMAR PANDA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
291	D-WP(C)/27209/2025 WP(C)/18995/2025	M/S. NATH AND SONS, BHUBANESWAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
292	D-WP(C)/26925/2025 WP(C)/18996/2025	JANMAJAYA SAHOO VS SECRETARY, ODISHA PUBLIC SERVICE COMMISSION,CTC	SRINIVAS MOHANTY VS	// 0 //
293	D-WP(C)/26952/2025 WP(C)/18997/2025	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
294	D-WP(C)/26989/2025 WP(C)/18998/2025	MANMATH MANDAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
295	D-WP(C)/26917/2025	DEBENDRANATH MOHANTY	GOPAL KRUSHNA NANDA	//

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	WP(C)/18999/2025	VS STATE OF ORISSA	VS	0 //
296	D-WP(C)/27642/2025 WP(C)/19000/2025	BHARGAB KUMAR PATTANAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
297	D-WP(C)/27285/2025 WP(C)/19001/2025	BIRAMITRA ORAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
298	D-WP(C)/27304/2025 WP(C)/19002/2025	ACHYUTANANDA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
299	D-WP(C)/25750/2025 WP(C)/19003/2025	M/S. BHUMI FLY ASH BRICKS, KENDRAPARA VS CANARA BANK, CANTONMENT ROAD, CUTTACK	MANOJ KUMAR MOHANTY VS	// 0 //
300	D-WP(C)/27536/2025 WP(C)/19004/2025	M/S UTKAL SUPPLIERS, GANJAM VS VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH BURLA, SAMBALPUR	SUDARSHAN NANDA VS	// 0 //
301	D-WP(C)/27149/2025 WP(C)/19005/2025	MANAS KUMAR PRADHAN VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
302	D-WP(C)/26113/2025 WP(C)/19006/2025	SONALI ROUSTRAY VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
303	D-WP(C)/26717/2025 WP(C)/19007/2025	JANMEJAY MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
304	D-WP(C)/27486/2025 WP(C)/19008/2025	UNION OF INDIA VS DR. MANOJ KUMAR DAS	DIPTI RANJAN BHOKTA VS	// 0 //
305	D-WP(C)/26401/2025 WP(C)/19009/2025	HEMANTA DASH GOSWAMI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
306	D-WP(C)/26718/2025 WP(C)/19010/2025	M/S SHARP BUSINESS SYSTEMS (INDIA) PVT LTD, UTTAR PRADESH VS	SUSANTA DASH VS	// 0

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307	D-WP(C)/24677/2025 WP(C)/19011/2025	PRESIDING OFFICER LABOUR COURT, BBSR MANOJ KUMAR PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// // 0 //
308	D-WP(C)/27412/2025 WP(C)/19012/2025	K. LALITA DEVI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
309	D-WP(C)/26953/2025 WP(C)/19013/2025	SITANATH MISHRA VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	SRI AKASH KUMAR PATTAJOSHI VS	// 0 //
310	D-WP(C)/26554/2025 WP(C)/19014/2025	ARJUNA CHARAN PATRA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
311	D-WP(C)/27198/2025 WP(C)/19015/2025	KUNJA BIHARI KAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
312	D-WP(C)/27471/2025 WP(C)/19016/2025	SUDHANSU SEKHAR DASH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
313	D-WP(C)/26921/2025 WP(C)/19017/2025	KARUNAKARA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
314	D-WP(C)/24924/2025 WP(C)/19018/2025	ASHOK KUMAR PANDA VS STATE OF ODISHA	SARAT CHANDRA DASH VS	// 0 //
315	D-WP(C)/26658/2025 WP(C)/19019/2025	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
316	D-WP(C)/27475/2025 WP(C)/19020/2025	RAMESH RANJAN PANI VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
317	D-WP(C)/27655/2025 WP(C)/19021/2025	DR.SUJATA SAHOO VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //

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318	D-WP(C)/27479/2025 WP(C)/19022/2025	SANTOSH PRASAD DASH VS R.T.O., BALASORE	KHIROD CHANDRA MAJHI VS	// 0 //
319	D-WP(C)/27148/2025 WP(C)/19023/2025	MADAN MOHAN MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
320	D-WP(C)/26941/2025 WP(C)/19024/2025	CHANDRA SEKHAR NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
321	D-WP(C)/27240/2025 WP(C)/19025/2025	NARESH CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	D-WP(C)/27115/2025 WP(C)/19026/2025	DR. IPSITA SWAIN @ RAY VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
323	D-WP(C)/25501/2025 WP(C)/19027/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //
324	D-WP(C)/27106/2025 WP(C)/19028/2025	MANMOHAN SRIMALI VS THE REGISTRAR CIVIL COURT JHARSUGUDA	PABITRA KUMAR NAYAK VS	// 0 //
325	D-WP(C)/27345/2025 WP(C)/19029/2025	SUBHRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
326	D-WP(C)/27116/2025 WP(C)/19030/2025	PRAVAT KUMAR MOHANTY VS THE PRINCIPAL SAINIK SCHOOL, BBSR	SANTOSH KUMAR NANDA VS	// 0 //
327	D-WP(C)/27606/2025 WP(C)/19031/2025	SATYABRATA PATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
328	D-WP(C)/27121/2025 WP(C)/19032/2025	BASANTA KUMAR DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
329	D-WP(C)/25666/2025	SANDHYA RANI SWAIN	SUBHRANSU BHUSAN MOHANTY	//

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	WP(C)/19033/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/27151/2025	PUSPALATA DAS	SURENDRA KUMAR SAHOO	//
	WP(C)/19034/2025	VS STATE OF ORISSA	VS	0 //
331	D-WP(C)/27193/2025	KRUSHANA CHANDRA TARAI	SHIVSANKAR MOHANTY	//
	WP(C)/19035/2025	VS UNION OF INDIA	VS	0 //
332	D-WP(C)/25999/2025	TIKARAM MAJHI	BIJAYA KUMAR BEHERA 1	//
	WP(C)/19036/2025	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/27390/2025	PRIYANKA SWAIN	SOUBHAGYA LAXMI PATNAIK	//
	WP(C)/19037/2025	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/23765/2025	SMRUTI RANJAN NAYAK	DR. JITENDRA KUMAR LENKA	//
	WP(C)/19038/2025	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/27123/2025	GANISETTY BHIMARAJU	SANTOSH KUMAR NANDA	//
	WP(C)/19039/2025	VS THE PRINCIPAL, SAINIK SCHOOL BBSR	VS	0 //
336	D-WP(C)/27260/2025	LAL MOHAN BEHERA	SHARMISTHA SAMAL	//
	WP(C)/19040/2025	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/27217/2025	SAROJ KUMAR BASA	SHARMISTHA SAMAL	//
	WP(C)/19041/2025	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/27320/2025	M/S. VIP MARBLE CENTRE, NABARANGPUR	KAJAL SAHOO	//
	WP(C)/19042/2025	VS DEPUTY COMMISSIONER OF CT AND GST, NABARANGPUR CIRCLE	VS	0 //
339	D-WP(C)/27233/2025	SAT KUANAR MAHATO	SHARMISTHA SAMAL	//
	WP(C)/19043/2025	VS STATE OF ODISHA	VS	0 //
340	D-WP(C)/26137/2025	KUNDAN LUHA	RABINDRA NATH DEBATA	//
	WP(C)/19044/2025	VS	VS	0

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341	D-WP(C)/27326/2025 WP(C)/19045/2025	THE MANAGING DIRECTOR, STATE BANK OF INDIA M/S. JUST DELIVER PRIDE SOLUTIONS, BBSR VS JOINT COMMISSIONER OF STATE TAX(APPEAL), CT AND GST TERRITORIAL RANGE, BBSR	KAJAL SAHOO VS	// // 0 //
342	D-WP(C)/27234/2025 WP(C)/19046/2025	KAILASH CHANDRA BAL VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
343	D-WP(C)/25982/2025 WP(C)/19047/2025	ASHOK KUMAR BHOI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
344	D-WP(C)/27235/2025 WP(C)/19048/2025	BIKALI CHARAN BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
345	D-WP(C)/27219/2025 WP(C)/19049/2025	DANDAPANI GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
346	D-WP(C)/26098/2025 WP(C)/19050/2025	DILIP KUMAR BEHERA VS SBI GENERAL INSURANCE COMPANY LTD, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //
347	D-WP(C)/27220/2025 WP(C)/19051/2025	PRADYUMAN KUMAR KUMBHAKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
348	D-WP(C)/25622/2025 WP(C)/19052/2025	AJAY KUMAR HARICHANDAN VS RECOVERY OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	AJIT CH MOHAPATRA VS	// 0 //
349	D-WP(C)/27238/2025 WP(C)/19053/2025	RATNAKAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
350	D-WP(C)/27156/2025 WP(C)/19054/2025	THE DIVISIONAL MANAGER, I.C.I.C.I.LOMBARD GENERAL INSURANCE COMPANY LTD, BBSR VS DEBAL MAJHI	LADABEN KHAN VS	// 0 //
351	D-WP(C)/25036/2025 WP(C)/19055/2025	SHASHANKA SEKHAR DEY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //

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352	D-WP(C)/27453/2025 WP(C)/19056/2025	RAMESH KUMAR MARTHA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
353	D-WP(C)/27222/2025 WP(C)/19057/2025	MEERA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	D-WP(C)/27223/2025 WP(C)/19058/2025	BALADEV GIRI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
355	D-WP(C)/25758/2025 WP(C)/19059/2025	MANOJ KUMAR PATTNAIK VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	SASWAT KUMAR ACHARYA VS	// 0 //
356	D-WP(C)/25760/2025 WP(C)/19060/2025	MANOJ KUMAR PATTNAIK VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA - I DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
357	D-WP(C)/27255/2025 WP(C)/19061/2025	PITAMBAR JENA VS TAHASILDAR, NILGIRI	DWARIKA PRASAD MOHANTY VS	// 0 //
358	D-WP(C)/27230/2025 WP(C)/19062/2025	KISHORE CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
359	D-WP(C)/27494/2025 WP(C)/19063/2025	KISMATUN BIBI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
360	D-WP(C)/26808/2025 WP(C)/19064/2025	LEENA CHAUDHURY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
361	D-WP(C)/27329/2025 WP(C)/19065/2025	ADIKANDA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
362	D-WP(C)/27229/2025 WP(C)/19066/2025	SNEHALATA ACHARYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
363	D-WP(C)/27386/2025	RAJIB KUMAR BISWAL	SOUBHAGYA LAXMI PATTNAIK	//

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	WP(C)/19067/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20435/2025 ABLAPL/8075/2025	SURYANARAYAN PRADHAN VS STATE OF ODISHA	GOPAL KRISHAN NAYAK VS	JAGANNATHA PRASAD /295 /2025 () //
365	D-ABLAPL/20440/2025 ABLAPL/8076/2025	SUDEI MAHAPATRA @ SUDHAKAR MAHAPATRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /202 /2025 () //
366	D-ABLAPL/19311/2025 ABLAPL/8077/2025	BASISTHA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /200 /2025 () //
367	D-ABLAPL/20372/2025 ABLAPL/8078/2025	AZAGAR ALLI KHAN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	/ /0 () //
368	D-ABLAPL/20457/2025 ABLAPL/8079/2025	ALOK PRABHA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /156 /2022 () //
369	D-ABLAPL/20380/2025 ABLAPL/8080/2025	CHINMAYA KUMAR DASH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /390 /2025 () //
370	D-ABLAPL/20332/2025 ABLAPL/8081/2025	ANIL SWAIN @ ANIL KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //
371	D-ABLAPL/19650/2025 ABLAPL/8082/2025	BIKRAM KUMAR JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI /492 /2025 () //
372	D-ABLAPL/20386/2025 ABLAPL/8083/2025	ASMAN HARIJAN VS STATE OF ODISHA	BASUDEV MISHRA VS	TENTULIKHUNTI /286 /2024 () //
373	D-ABLAPL/20351/2025 ABLAPL/8084/2025	BABLU @ SUSHANTA DAS VS STATE OF ODISHA	RAMAKANTA PANDA VS	REMUNA /79 /2025 () //
374	D-ABLAPL/20428/2025 ABLAPL/8085/2025	KAILASH GOUDA VS	KRUSHNA CHANDRA DASH VS	MAHILA P.S.(BBSR) /63 /2019 ()

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375	D-ABLAPL/20470/2025 ABLAPL/8086/2025	STATE OF ODISHA SAFHALYA PATRA VS	ASHUTOS DASH VS	// MAHILA P.S.(BBSR) /163 /2025 ()
376	D-ABLAPL/19688/2025 ABLAPL/8087/2025	STATE OF ODISHA CHITTARANJAN ROUT VS	BRUNDABAN ROUT VS	// MAHILA P.S. BUXIBAZAR /95 /2025 ()
377	D-ABLAPL/19692/2025 ABLAPL/8088/2025	STATE OF ODISHA SURAJ KUMAR BAGH VS	AMIT BISWAL VS	// SUNABEDA /113 /2025 ()
378	D-ABLAPL/20352/2025 ABLAPL/8089/2025	STATE OF ODISHA BENU SETHI @ BENUPANI SETHI VS	PRASANTA KUMAR NANDA VS	// HINJILI /473 /2025 ()
379	D-ABLAPL/20000/2025 ABLAPL/8090/2025	STATE OF ODISHA KESHAB BEHERA VS	BISWARANJAN DALAI VS	// BANKI /224 /2025 ()
380	D-ABLAPL/20365/2025 ABLAPL/8091/2025	STATE OF ODISHA JITU GARIA VS	AMITAV TRIPATHY VS	// SONEPUR /114 /2025 ()
381	D-ABLAPL/20031/2025 ABLAPL/8092/2025	STATE OF ODISHA HARIHARA DALAI VS	SUSAMA RANI SAHOO VS	// / /0 ()
382	D-ABLAPL/20388/2025 ABLAPL/8093/2025	STATE OF ODISHA CHANDAN SAHOO VS	SUBRAT KUMAR SINGH VS	// JATNI P.S. /236 /2025 ()
383	D-ABLAPL/20475/2025 ABLAPL/8094/2025	STATE OF ODISHA CHANDAN SAHOO VS	MRUGANKA MAULI PATNAIK VS	// BARANGA /307 /2025 ()
384	D-ABLAPL/20213/2025 ABLAPL/8095/2025	STATE OF ODISHA KAILASH NAIK VS	SOUBHAGYA KUMAR DASH VS	// NARASINGHPUR /94 /2025 ()
385	D-ABLAPL/20536/2025 ABLAPL/8096/2025	STATE OF ODISHA SAUKAT KHAN VS	JAYANTA KUMAR MAJHI VS	// / /0 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/18403/2025 ABLAPL/8097/2025	RAMA CHANDRA PADHY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /74 /2024 () //
387	D-ABLAPL/20558/2025 ABLAPL/8098/2025	BIKASH ROUT VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	AIR FIELD P.S. /229 /2025 () //
388	D-ABLAPL/19543/2025 ABLAPL/8099/2025	SUBRAT PRADHAN VS STATE OF ODISHA	SUMANTA KUMAR SWAIN VS	KUMBHARAPARA /244 /2025 () //
389	D-ABLAPL/20561/2025 ABLAPL/8100/2025	PRAMOD KUMAR JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //
390	D-ABLAPL/19696/2025 ABLAPL/8101/2025	BIRABHADRA PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	CHAULIAGANJA /296 /2025 () //
391	D-ABLAPL/20581/2025 ABLAPL/8102/2025	SAMBIT PANDA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	KHANDAGIRI P.S. /416 /2025 () //
392	D-ABLAPL/19781/2025 ABLAPL/8103/2025	LOKANATHA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DHARMASALA /341 /2025 () //
393	D-ABLAPL/19791/2025 ABLAPL/8104/2025	MUTAYALA HARI RAO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /201 /2025 () //
394	D-ABLAPL/20168/2025 ABLAPL/8105/2025	MUKTI NARAYAN RATH VS STATE OF ODISHA	JAYDEEP PAL VS	MAHILA P.S.(BBSR) /167 /2025 () //
395	D-ABLAPL/20275/2025 ABLAPL/8106/2025	MANAS KUMAR CHOUDHURY @ MANAS RANJAN CHOUDHARY @ MANAS RANJAN CHOUDHURY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MALKANGIRI /339 /2025 () //
396	D-ABLAPL/20276/2025 ABLAPL/8107/2025	GAJENDRA MALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /491 /2025 () //
397	D-ABLAPL/20154/2025	RAMA CHANDRA SAHOO	ACHYUTANANDA PATTANAIAK	NIHALPRASAD /176 /2025

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	ABLAPL/8108/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20210/2025 ABLAPL/8109/2025	SREE JATINDRA KUMAR @ NATH TOLA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	BHOGRAI /221 /2025 () //
399	D-ABLAPL/20164/2025 ABLAPL/8110/2025	PRASANTA KUMAR PRUSTY VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //
400	D-ABLAPL/20233/2025 ABLAPL/8111/2025	BIJAY KUMAR NATH VS STATE OF ODISHA	AMLAN MOHANTY VS	ALAKUNDA /68 /2025 () //
401	D-ABLAPL/20174/2025 ABLAPL/8112/2025	KAMALAKANTA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /129 /2025 () //
402	D-ABLAPL/20269/2025 ABLAPL/8113/2025	ARJUNA KHETI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /227 /2024 () //
403	D-ABLAPL/19738/2025 ABLAPL/8114/2025	JAYAKRUSHNA MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /84 /2025 () //
404	D-ABLAPL/20323/2025 ABLAPL/8115/2025	DILLIP KUMAR MENDILI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /218 /2024 () //
405	D-ABLAPL/19740/2025 ABLAPL/8116/2025	BHAGABAN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /16 /2025 () //
406	D-ABLAPL/20272/2025 ABLAPL/8117/2025	TARANISEN GURU @ TARANI GURU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /23 /2025 () //
407	D-ABLAPL/20325/2025 ABLAPL/8118/2025	CHANDRAKANTA BATU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LINGARAJ P.S. /172 /2016 () //
408	D-ABLAPL/19672/2025 ABLAPL/8119/2025	GOURAB SAHA VS	BISWAJIT PASAYAT VS	EOW,BHUBANESWAR /13 /2024 ()

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409	D-ABLAPL/20274/2025 ABLAPL/8120/2025	STATE OF ODISHA (E.O.W) SATYA MAHAKUD VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KANTAMAL /23 /2025 () //
410	D-ABLAPL/20331/2025 ABLAPL/8121/2025	MOTIRAM MAJHI @ MATIRAM MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /127 /2025 () //
411	D-ABLAPL/20335/2025 ABLAPL/8122/2025	RAJESH BEHERA @ MILU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /220 /2025 () //
412	D-ABLAPL/20336/2025 ABLAPL/8123/2025	SANTOSH DALAI @ SANTOSH KUMAR DALAI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 () //
413	D-ABLAPL/20477/2025 ABLAPL/8124/2025	SEKH RAJAN VS STATE OF ODISHA	SAMARESH PATTNAIK VS	PARADEEP LOCK /205 /2025 () //
414	D-ABLAPL/20571/2025 ABLAPL/8125/2025	JITEN KUMAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHENKANAL SADAR /550 /2025 () //
415	D-ABLAPL/20347/2025 ABLAPL/8126/2025	SAHABAJ KADIR @ SK. SAHAWAZ KADIR @ SAHABAJ KADRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /19 /2025 () //
416	D-ABLAPL/20492/2025 ABLAPL/8127/2025	JHADESWAR GIRI VS STATE OF ODISHA	PRATIK DASH VS	CHANDABALI /251 /2025 () //
417	D-ABLAPL/20576/2025 ABLAPL/8128/2025	KAMALAKANTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /362 /2025 () //
418	D-ABLAPL/20360/2025 ABLAPL/8129/2025	KAPILA CHARAN SAHOO VS STATE OF ODISHA	PRINCEPEE RAY VS	Maitri Vihar PS /186 /2025 () //
419	D-ABLAPL/20577/2025 ABLAPL/8130/2025	BUDHA TANDI @ CHUDA @ CHUDAMANI TANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /136 /2025 () //

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420	D-ABLAPL/20371/2025 ABLAPL/8131/2025	PUNGI HANSDA @ HANSDAH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /265 /2024 () //
421	D-ABLAPL/20611/2025 ABLAPL/8132/2025	PRANAB KUMAR BISWAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /202 /2025 () //
422	D-ABLAPL/20499/2025 ABLAPL/8133/2025	CHANDRAKANTA DHIR @ CHAMDRA KANTA DHIR VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /111 /2024 () //
423	D-ABLAPL/20612/2025 ABLAPL/8134/2025	SUBRAT SENAPATI @ DHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /213 /2025 () //
424	D-ABLAPL/20509/2025 ABLAPL/8135/2025	RANJIT SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /170 /2025 () //
425	D-ABLAPL/20503/2025 ABLAPL/8136/2025	RAHUL KUMAR BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BERHAMPUR /55 /2025 () //
426	D-ABLAPL/20527/2025 ABLAPL/8137/2025	RUKMANI GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /188 /2025 () //
427	D-ABLAPL/20506/2025 ABLAPL/8138/2025	GAGANDEEP SINGH @ GAGAN SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /170 /2025 () //
428	D-ABLAPL/20529/2025 ABLAPL/8139/2025	SIBANANDA SWAIN @ GOBARA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	MAHANGA /144 /2025 () //
429	D-ABLAPL/20532/2025 ABLAPL/8140/2025	DHIREN SUNDARA @ DHADU SUNDARA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	BRAHMAGIRI /115 /2025 () //
430	D-ABLAPL/20538/2025 ABLAPL/8141/2025	PURNA CHANDRA MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /296 /2025 () //
431	D-ABLAPL/20622/2025	PRANAKRUSHNA BISWAL	KAUSHAL HUSSAIN	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8142/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/20157/2025 ABLAPL/8143/2025	GHANA BURUDI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	SUNABEDA /82 /2025 () //
433	D-ABLAPL/20624/2025 ABLAPL/8144/2025	GAGAN MALICK VS STATE OF ODISHA	KASHINATH PATTANAIK VS	PARADEEP LOCK /209 /2025 () //
434	D-ABLAPL/20286/2025 ABLAPL/8145/2025	PRAVAT DAS @ PRABHAT DAS VS STATE OF ODISHA	HAJI SK. ABDUL ISTAR VS	KHAIRA /178 /2025 () //
435	D-ABLAPL/20566/2025 ABLAPL/8146/2025	S.KRISHNA REDDY @ SINIPINI KRISHNA REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /209 /2025 () //
436	D-ABLAPL/20409/2025 ABLAPL/8147/2025	MANOJ KUMAR SINGH VS UNION OF INDIA	SARBESWAR SAHOO VS	NCB BHUBANESWAR /3 /2022 () //
437	D-ABLAPL/20302/2025 ABLAPL/8148/2025	BAHANA SWAIN VS STATE OF ODISHA	BISWAJIT MOHANTY VS	GANGAPUR (ASKA) /606 /2022 () //
438	D-ABLAPL/20483/2025 ABLAPL/8149/2025	BIRA NAIK VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /177 /2025 () //
439	D-ABLAPL/20654/2025 ABLAPL/8150/2025	DANDA SWAIN @ SAMYA RANJAN SAHU VS STATE OF ODISHA	HARAPRASAD PANDA VS	KUAKHIA /248 /2025 () //
440	D-ABLAPL/20484/2025 ABLAPL/8151/2025	RAJESH MOHANTY @ PAPALI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SABARANG /125 /2025 () //
441	D-WPC(OA)/1994/2017 WPC(OA)/1994/2017	KESHABA CHANDRA SETHY VS SECRETARY, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT, ODISHA	M/S SATYABRATA RATH, K.C.PRUSTY VS	// () //